

The work of BG rail links to Ram-nagar and Kathgodam was included in the budget for 1974-75. The final location survey for this is in progress. The rail links are targeted to be completed by March, 1979.

(b) All the proposals for construction of new railway lines to be taken up during the Fifth Plan have not yet been finalised. However, 4 lines mentioned in reply to part (a) above are expected to be completed during the Fifth Plan period.

Bogies attached to G.T. Express

1191. SHRI M. KADER SHAH: Will the Minister of RAILWAYS be pleased to refer to answer to the Unstarred Question 530 given in the Rajya Sabha on the 25th November, 1974 and state:

(a) the number of 1st Class bogies which carry 210 persons in the G.T. Express and the number of Hnd Class bogies which carry 613 persons in IInd Class out of sixteen Coaches which are attached with 15J16 G.T. Express;

(b) the class-wise accommodation and the number of bogies of each class attached normally with the following trains namely (i) Kalka Mail between Delhi and Howrah (ii) Upper India Express (iii) Delhi-Howrah Express (iv) Punjab Mail between Delhi and Bombay V. T. (v) Frontier Mail between Delhi and Bombay Central, and (vi) Kashmir Mail between New Delhi and Jammu ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH) : (a) and (b) A statement is attached.

[See Appendix XC, Annexure No.]

Meeting with Chief and State Ministers

1192. SHRI KRISHNARAO NARAYAN DHULAP:

SHRI R. D. JAGTAP AVERGOANKAR;

SHRI DEORAO PATIL:

PROF. N. M. KAMBLE:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the decision taken at the Chief and State Minister's meeting with him in November 1974; and

(b) the action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHD:) (a) and (b) State Governments were requested to reassess their demand of diesel !

oil, particularly for the agricultural programme in the coming rabi season, on a realistic basis and fix reasonable consumption norms for the irrigation pumps and other agricultural machinery. State Governments were further requested to ensure availability of diesel oil to agriculturists on priority through quota cards, in case of emergency, and to effectively check malpractices like hoarding and black marketing. They were assured that the Central Government is trying to meet the requirements of diesel oil particularly for the agricultural programme in full. They were also advised to strengthen the distribution of kerosene oil in the rural areas.

Charges of corruption against Railway Officers

1193. SHRI RABI RAY : Will the Minister of RAILWAYS be pleased to state :

(a) the names of the Class I and Class II Officers of the Railways against whom vigilance cases are pending; and

(b) the details of the charges against each of these Officers ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b) As the Vigilance cases against various officers are at different stages of investigation it may not be conducive in the public interest to disclose the details pertaining to above.

Board of Directors of Maruti Limited

1194. SHRI RABI RAY : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) the names of the Board of Directors of Maruti Private Limited; and

(b) what is the name of the present Managing Director of the company and the salary he gets per annum, including other amenities and perquisites ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDARATA BARUA) : (a) There is no Company registered in the name of Maruti Private Limited. There is however a company registered in the name of Maruti Limited. The names of the members of the Board of Directors of Maruti Limited are :—

1. Shri M. A. Chidambaram—*Chairman*.
2. Shri Sanjay Gandhi—*Managing Director*.
3. Major Kapil Mohan.
4. Shri Vidya Bhushan.
5. Shri Raunaq Singh.